

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

2.

C.P.(CAA)/136(MB)2023
c/w C.A.(CAA)/46(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.05.2023

NAME OF THE PARTIES: Rajesh Multitrade Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Ms. Kala Agarwal, Practicing Company Secretary, Ld. Authorised Representative for the Petitioner Companies present.
2. Heard the Counsel and perused the records. Reserved for Orders.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)